

(b) whether it is also a act that the income basis is being withdrawn for the grant of such scholarships; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Indian Oil Corporation

*1117. SHRI ABDUL GHANI DAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the assets of an Officer of the Head Office of the Indian Oil Corporation, Bombay were investigated by the C.B.I. and they found Rs. 2½ lakhs in cash and Rs. 15 lakhs in foreign banks;

(b) whether it is also a fact that the same officer has been promoted; and

(c) if so, on what basis promotion has been given to him?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) No, Sir. But the Central Bureau of Investigation are investigating a case against an Engineering Manager of the Indian Oil Corporation (Marketing Division), Bombay, and the Bureau has found assets to the tune of Rs. 1,41,405 in the possession of that officer, either in his own name or in the name of his dependents.

(b) No, Sir.

(c) Does not arise.

Levy on Agricultural Income-tax

*1118. SHRI RAMACHANDRA ULAKA: Will the Minister of FINANCE be pleased to refer to the reply

given to Unstarred Question No. 344 on the 14th February, 1968 and state:

(a) whether the suggestion of the Planning Commission to levy agricultural Income-tax and also to have uniform tax on Agricultural Income, have since been considered; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) As stated earlier on the Floor of this House, the matter was discussed at the last meeting of the National Development Council held on 1-2 December 1967 and referred to State Governments for consideration. The matter is still under consideration by State Governments.

(b) Does not arise.

Controller of Defence Accounts for Southern Command

*1119. SHRI ANBUCHZHIAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there are large military establishments in the South whose Finance Office is situated in Poona; and

(b) if so, whether there is any proposal for setting up a separate office of the Controller of Defence Accounts with Headquarters at Madras or Bangalore for Southern Command?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Yes, Sir. The Headquarters office of the Controller of Defence Accounts, Southern Command is situated in Poona.

(b) No, Sir.

बैंकों द्वारा जारी किये गये सामान्य आदेश

*1120. श्री रघुबीर सिंह शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार के अधीन विभिन्न बैंकों, समवायों और निगमों द्वारा 15 जनवरी,